क्रम सं.	संयुक्त उद्यम रिफाइनरी परियोजना का स्थान	लागत (करोड़ रू. में)	क्षमता (मी.मी.ट. प्रति वर्ष)	प्रारम्भ/समान की तिथि
(1)	भटिण्डा (पंजाब)	9806	9	नवम्बर, 2002 तक पूरा होने का कार्यक्रम
(11)	अभयाचन्द्रपुर	8270	9	जुलाई, 2002 तक पूरा होने का कार्यक्रम
(III)	बीना (म. प्र.)	5277	6	वर्ष, 2002 की समाप्ति तक पूरा होने की संभावना है ।

Illegal Sale of Diesel and Petrol in Orissa

Written Answers

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2746. SHRI BHAGABAN MAJHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government are aware of the large scale selling of petrol and diesel at black market in Orissa at other than petrol pumps like any other commodities sold in any shop;
- (b) if so, the steps taken to stop the sale of petrol and diesel at such illegal manner;
- (c) whether any effort is being made by Government to detect such illegal sale;
 - (d) if so, the numner of cases detected; and
- (e) the details of the action taken against the persons involved in the illegal sale of petrol and diesel?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND GAS (SHRI SANTOSH NATURAL KUMAR GANGWAR): (a) to (e) No such report has been received from Public Sector Oil Companies and State Government of Orissa. However, to check adulteration, black marketing and other malpractices in the sale of Petrol & Diesel, regular and surprise inspections are conducted by Public Sector Oil Companies and State Governments from time to time and action is taken under the Motor Spirit and High Speed Diesel (Prevention of Malpractices in Supply

and Distribution) Orders, 1990 and Marketing Discipline Guidelines against those found guilty.

LPG Agencies in Assam

2747. SHRI PRAKANTA WARISA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG agencies functioning at present in the State of Assam distriet-wise;
- (b) the district-wise names, addresses of the gas agencies in the State;
- (c) the number of gas connections registered and allotted by the existing gas agencies during the last three years and till date:
- (d) whether it is a fact that the present gas agencies in the State are not sufficient keeping in view of the increasing demand of the people in Assam; and
- (e) if so, the necessary steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE OF PETROLEUM AND MINISTRY GAS (SHRI SANTOSH NATURAL KUMAR GANGWAR): (a) to (c) Presently, 126 LPG distriutorships are in operation in Assam with a customer strength of 4.90 lakhs, as on 1.10.1998, 2.29 lakhs customers were registered on wait list with these distributors in Assam. During the last three years (1995-96 to 1997-98), 123990 LPG connections were allotted in Assam.

(d) and (e) In order to cater to the increased demand of LPG, in addition to the locations pending from the previous marketing plans, 38 new LPG distributorships have been included in the approved LPG marketing Plan 1996—98.

CNG Filling Facilities

2748. SHRI YERRA NARAYANASWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether oil companies have been directed to provide a network of CNG filling facilities widely all over the country;
- (b) how many outlets are there of Indian Oil Corporation supplying CNG for motor vehicles:
- (c) whether any efforts has been made to popularise CNG;
- (d) the number of CNG outlets will be opened in Andhra Pradesh in 1998-99; and
- (e) the details of plans of Government to utilise the public sector oil companies to popularise CNG?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir. It is possible to supply CNG only where natural gas pipeline supply is avialbale. At present, CNG is being supplied only in Mumbai, Vadodara, Surat and Delhi. The Gas Authority of India Limited has been directed provide a network of CNG filling facilities in Delhi. For this purpose, oil marketing companies have also been asked to identify some retails outlets.

- (b) So far, there are five outlets of Indian Oil coporation supplying CNG for motor vehicles in Delhi, Mumbai and Vadodara.
- (c) Yes, Sir. Publicity campaigns to popularise the use of CNG in cities where it is being marketed have launched. In addition, lower rates of import duty of

5% are being levied on CNG conversion Kits which have to be imported.

- (d) None.
- (e) A few of the CNG on-line dispensing units are to be established at the existing retail outlets of the oil companeis.

Petrotanker Explosion in Gas and Guwahati

2749. Dr. ARUN KUMAR SARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the ciricumstances that let to the recent gas and petrotanker explosion in Guwahati, details of casualty and total loss incurred;
- (b) whether the concerned, firm was handing those products without the authority and knowledge of IOC;
- (c) if; so, the steps contemplated for appropriate legal and preventive action; and
- (d) the details of compensation and financial assistance extended to the victims of the tragedy and to their families by IOC?

THE MINISTER OF STATE JN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

Pending Proposals of Gas Agencies in **Himachal Pradesh**

- 2750. SHRIMATI CHANDRESH Will KUMARI: the Minister PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether some proposals to set up 22 Gas agencies in Himachal Pradesh are pending with the Ministry since March, 1995;
- (b) whether some other proposals to open 15 Gas Agencies in Himachal